

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 540 of 2019**

**IN THE MATTER OF:**

**Quantum Coal Energy Pvt. Ltd.**

**...Appellant**

**Versus**

**Danalakshmi Paper Mills Pvt. Ltd.  
& Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Arijit Prasad, Senior Advocate with  
Mr. Ayush Negi, Advocates**

**For Respondents :**

**Mr. Mohan Prasaran, Senior Advocate with  
Mr. Ravi Raghunath, Ms. Aakashi Lodha, Ms. Aditi  
Dani, Advocates for Respondent No. 1 and  
Respondent No. 2  
Mr. P. Eswara Moortay, RP**

**O R D E R**

**24.07.2019**

Heard the learned counsel for the parties. Order reserved.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

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